

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1910**

**TO BE ANSWERED ON THE 14TH MARCH, 2017/ PHALGUNA 23, 1938 (SAKA)
AGITATION FOR RESERVATION**

1910. SHRI DUSHYANT CHAUTALA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has constituted any enquiry committee to probe the killing of people during the agitation for reservation in Haryana last year;**
- (b) if so, whether the committee has submitted its report to the Government; and**
- (c) if so, the details thereof and the action taken by the Government in this regard?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (c): 'Police' and 'Public order' are state subjects As per the VII Schedule to the Constitution of India. The State Government concerned is primary responsible for maintenance of law and order.

The Government of Haryana has informed that the committee headed by Sh. Prakash Singh, IPS (Retd.) had been appointed to inquire into the acts of omission and commission on the part of all officers and officials of both Police and Civil administration during agitation for reservation in Haryana in February, 2016. The said committee submitted its report to the State Government on 13.5.2016. Necessary action has been taken by the State Government against the officers/officials indicted in the report of the said committee.